

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :06/09/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE- MENTION0609-AT11.00A.M.-AT11.05A.M

46-DELIVERYOFORDER-CODE-DELIVERYJUDGMENT-AT11.05AM

1	SEBI Appeal	452/2022	V. MANIKANDAN Vs. SEBI	Juris Matrix Partners LLP
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Sub Matter(Disposed) : Misc. Application/0001183/2022

	SEBI Appeal	453/2022	V. MANIKANDAN Vs. SEBI	Juris Matrix Partners LLP
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Sub Matter(Disposed) : Misc. Application/0000730/2022

Sub Matter(Disposed) : Misc. Application/0000731/2022

2	SEBI Appeal	340/2023	PINNACLE MARKET INVESTMENT ADV. PVT. LTD AND ORS. Vs. SEBI	ABHISHEK MISHRA, CS
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Sub Matter(Disposed) : Misc. Application/0000726/2023

537-ADMISSION-COURT CODE-WAIVER- AT 11.06A.M.

3	SEBI Appeal	656/2023	SUNGLow CAPITAL SERVICES LTD. Vs. N.S.E.I.L.	ADV. SANJEEV KUMAR CHOUDHARY MLS VANI AND ASSOCIATES
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Sub Matter : Misc. Application/0000923/2023

Sub Matter : Misc. Application/0000765/2023

Sub Matter : Misc. Application/0001103/2023

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	765/2023	SUNGLOW CAPITAL SERVICES LTD. DELAY Vs. N.S.E.I.L.	ADV. SANJEEV KUMAR CHOUDHARY MLS VANI AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000656/2023)				
	Misc. Application	923/2023	SUNGLOW CAPITAL SERVICES LTD. EXEMPTION Vs. N.S.E.I.L.	ADV. SANJEEV KUMAR CHOUDHARY MLS VANI AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000656/2023)				
	Misc. Application	1103/2023	N.S.E. I.L. LTD.-EXTENSION OF TIME Vs. SUNGLOW CAPITAL SERVICES LTD.	MLS VANI AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000656/2023)				
<u>76ADMISSION-COURTCODE-FUNDTRANSFER-AT11.10AM</u>				
4	SEBI Appeal	688/2023	Parvati Minerals Pvt Ltd Vs. SEBI	Ashok Sikka And Associates
Sub Matter :		Misc. Application/0000856/2023		
	Misc. Application	856/2023	Parvati Minerals Pvt Ltd-Delay Vs. SEBI	Ashok Sikka And Associates
(Main Matter Number :SEBI Appeal/0000688/2023)				
<u>385 ADMISSION-CODE-ILLIQUIDSTOCKOPTION-AT11.13AM</u>				
5	SEBI Appeal	711/2023	KRIPA SECURITIES PVT LTD Vs. SEBI	R V LEGAL ADV
Sub Matter :		Misc. Application/0000954/2023		
Sub Matter :		Misc. Application/0000955/2023		
	Misc. Application	954/2023	KRIPA SECURITIES PVT LTD-DELAY Vs. SEBI	R V LEGAL ADV
(Main Matter Number :SEBI Appeal/0000711/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	955/2023	KRIPA SECURITIES PVT LTD-STAY Vs. SEBI	R V LEGAL ADV
(Main Matter Number :SEBI Appeal/0000711/2023)				

954-ADMISSION-COURTCODE-FINEWAIVER-AT11.15AM

6	SEBI Appeal	713/2023	TIRUPATI SARJAN LTD Vs. BSE LTD	C.A. SHARDUL SHAH
Sub Matter :		Misc. Application/0001097/2023		
Sub Matter :		Misc. Application/0001098/2023		

	Misc. Application	1097/2023	TIRUPATI SARJAN LTD-DELAY Vs. BSE LTD	C.A. SHARDUL SHAH
(Main Matter Number :SEBI Appeal/0000713/2023)				

	Misc. Application	1098/2023	TIRUPATI SARJAN LTD-EXEMPTION Vs. BSE LTD	C.A. SHARDUL SHAH
(Main Matter Number :SEBI Appeal/0000713/2023)				

680-ADMISSION-CODE-AUDITOBSEVATION-AT-11.18AM

7	SEBI Appeal	743/2023	Metropolitan Stock Exchange of India Ltd And Ors. Vs. SEBI	Khaitan And Co.
Sub Matter :		Misc. Application/0001132/2023		

18	Misc. Application	1132/2023	Metropolitan Stock Exchange Ltd And Ors.-Urgency Vs. SEBI	Khaitan And Co.
(Main Matter Number :SEBI Appeal/0000743/2023)				

143-ADMISSION-COURTCODE-ABHISHEKWTM-AT11.20AM

8	SEBI Appeal	727/2023	Balram Aerrolla Vs. SEBI	Visesha Law Services
Sub Matter :		Misc. Application/0001013/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1013/2023	Balram Aerrolla-Delay Vs. SEBI	Visesha Law Services
(Main Matter Number :SEBI Appeal/0000727/2023)				
<u>651-ADMISSIONCOURTCODE-COMPULSORYDELISTING-11.23AM</u>				
9	SEBI Appeal	728/2023	IFL Promoters Ltd Vs. BSE LTD	Prakash Shah and Associates
Sub Matter :		Misc. Application/0001033/2023		
	Misc. Application	1033/2023	IFL Promoters Ltd-Delay Vs. BSE LTD	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000728/2023)				
<u>823-ADMISSION-COURTCODE-DISGORGE-AT11.25AM</u>				
10	SEBI Appeal	729/2023	Econo Trade India Ltd Vs. SEBI	Juris Matrix Partners LLP
Sub Matter :		Misc. Application/0001060/2023		
Sub Matter :		Misc. Application/0001061/2023		
Sub Matter :		Misc. Application/0001062/2023		
	Misc. Application	1060/2023	Econo Trade India Ltd-Delay Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000729/2023)				
	Misc. Application	1061/2023	Econo Trade India Ltd-Exemption Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000729/2023)				
	Misc. Application	1062/2023	Econo Trade India Ltd-Urgency and Stay Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000729/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>498-ADMISSION-CODE-RESEARCHANALYST-AT-11.30 AM</u>				
11	SEBI Appeal	730/2023	Manish Goel Vs. SEBI and Anr	Appellant in Person
<u>101-ADMDISPOSAL-COURTCODE-POLICYHOLDERS-AT11.35AM</u>				
12	IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co Mr. Mustafa Doctor, Senior Advocatei/b. K. Ashar A
Sub Matter :		IRDA-MISCAPPLICATION/0000012/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000017/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000004/2022		
Sub Matter :		IRDA-MISCAPPLICATION/0000005/2022		
IRDA-MISCAPPLIC ATION		12/2020	TATA AIG General Insurance Co. Ltd.-exemption application Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
IRDA-MISCAPPLIC ATION		17/2020	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
IRDA-MISCAPPLIC ATION		4/2022	TATA AIG GENERAL INSURANCE C. L.-ADD. DOCUMENT Vs. IRDA	Tuli and Co.
(Main Matter Number :IRDA Appeal/0000013/2020)				
IRDA-MISCAPPLIC ATION		5/2022	TATA AIG GENERAL INSURANCE-Delay in filing Misc. application for Add. Documents Vs. IRDA	Tuli and Co.
(Main Matter Number :IRDA Appeal/0000013/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>294-ADMDISPOSAL-COURTCODE-TRANSFERSHARES-AT11.40AM</u>				
13	SEBI Appeal	98/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000618/2021				
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000619/2021				
	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) : Misc. Application/0000621/2021				
	SEBI Appeal	620/2022	MOHD SALIM KHAN AND ORS. Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000809/2022				
Sub Matter(Disposed) : Misc. Application/0001274/2022				
Sub Matter(Disposed) : Misc. Application/0001313/2022				
Sub Matter(Disposed) : Misc. Application/0001593/2022				

362-DISPOSAL-CODE-NONCOMPLIANCELODR-11.45AM

14	SEBI Appeal	31/2022	KSS LTD. Vs. NSEIL	Ronit Sharma Advocate
Sub Matter(Disposed) : Misc. Application/0000049/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	32/2022 (/0000)	KSS LTD Vs. NSEIL	Ronit Sharma Advocate
Sub Matter(Disposed) :		Misc. Application/0000062/2022		
Sub Matter :		Misc. Application/0000063/2022		
	Misc. Application	63/2022 (/0000)	KSS LTD - APPLICATION FOR DELAY Vs. NSEIL	
(Main Matter Number :SEBI Appeal/0000032/2022)				

657DISPOSAL-CODE-ASSETAO -AT11.50AM

15	SEBI Appeal	215/2023	M/S. AUSTRAL COKE AND PROJECTS LTD. AND ORS. Vs. SEBI	Loknath Mishra Advocate
Sub Matter(Disposed) :		Misc. Application/0000282/2023		
Sub Matter :		Misc. Application/0000620/2023		
Sub Matter :		Misc. Application/0000952/2023		

75DISPOSAL-COURTCODE-KREATORSWTM-AT11.55AM

16	SEBI Appeal	301/2023	AB INVESTMENTS Vs. SEBI	VIVAKA PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000327/2023		
Sub Matter(Disposed) :		Misc. Application/0000328/2023		
	SEBI Appeal	302/2023	BLUESNOW SUPPLIERS PRIVATE LIMITED Vs. SEBI	VIVAKA PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000332/2023		
Sub Matter(Disposed) :		Misc. Application/0000333/2023		
	SEBI Appeal	303/2023	PROSPEROUS VYAPAAR PRIVATE LIMITED Vs. SEBI	VIVAKA PARTNERS
Sub Matter(Disposed) :		Misc. Application/0000334/2023		
Sub Matter(Disposed) :		Misc. Application/0000335/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	304/2023	PARTON COMMERCIAL PRIVATE LIMITED Vs. SEBI	VIVAKA PARTNERS
Sub Matter(Disposed) : Misc. Application/0000337/2023				
Sub Matter(Disposed) : Misc. Application/0000338/2023				
	SEBI Appeal	305/2023	POLO-SETCO TIE UP PRIVATE LIMITED Vs. SEBI	VIVAKA PARTNERS
Sub Matter(Disposed) : Misc. Application/0000339/2023				
Sub Matter(Disposed) : Misc. Application/0000340/2023				
<u>306-DISPOSAL-COURTCODE-ASSETAO-AT12NOON</u>				
17	SEBI Appeal	387/2023	DHARMENDRA KUMAR JAIN Vs. SEBI	Juris Link Advocates
	SEBI Appeal	388/2023	DHARMENDRA JAIN HUF Vs. SEBI	Juris Link Advocates
	SEBI Appeal	389/2023	PRADEEP KUMAR JAIN Vs. SEBI	Juris Link Advocates
	Misc. Application	620/2023	SEBI-DELAY IN REPLY Vs. M/S. AUSTRAL COKE AND PROJECTS LTD. AND ORS.	THE LAW POINT Loknath Mishra Advocate
(Main Matter Number :SEBI Appeal/0000215/2023)				
	SEBI Appeal	432/2023	JAIPUR INFRAGOLD PRIVATE LIMITED Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000545/2023				
	Misc. Application	659/2023	NISHANT JAIN-DELAY Vs. SEBI	S .K.JAIN and CO. Company Secretaries
(Main Matter Number :SEBI Appeal/0000511/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	511/2023	NISHANT JAIN Vs. SEBI	S .K.JAIN and CO. Company Secretaries
Sub Matter :		Misc. Application/0000659/2023		
<u>323-PARTHEARD-CODE-REDEMPTION-AT12.15P.M</u>				
18	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
Sub Matter :		Misc. Application/0000986/2021		
	EBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
Sub Matter :		Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
Sub Matter(Disposed) :		Misc. Application/0000876/2021		
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000871/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000872/2021		
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000873/2021		
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000874/2021		
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000875/2021		
66	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				
<u>100PARTHEARD-CODE-REJECTEDCOMPLAINTS-AT12.45PM</u>				
19	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates Shardul A. Mangaldas- R. 2,Sonu T., Adv-R.5
Sub Matter :		Misc. Application/0001308/2021		
	Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000709/2021)				
	SEBI Appeal	710/2021 (/0000)	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
Sub Matter :		Misc. Application/0001310/2021		

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^	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
			(Main Matter Number :SEBI Appeal/0000710/2021)	
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
	Sub Matter :	Misc. Application/0001312/2021		
	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
			(Main Matter Number :SEBI Appeal/0000711/2021)	